

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 143 OF 2017
& IA NO. 22 OF 2018**

Dated: 9th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Jindal Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Divya Chaturvedi
Ms. Nanditha Bajpai
Mr. Prateek Gupta

Counsel for the Respondent(s) : Mr. Ravin Dubey for R-11

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **21.02.2018.**

COURT MASTER